

already stated in this House our position that we would not wish in any way to lessen our admiration for the struggle of the Vietnamese people, for their independence but we were not in a position to recognise PRG. This is the same attitude we took in Dar-es Salaam.

Regarding the question of Cambodia, the Cambodian Ambassador who is resident in Rangoon is also concurrently accredited as Ambassador to Ceylon and he participated in the Conference held in Colombo. Here the question arose, as two delegations came and we had to find a way. We do not wish to interfere in the internal affairs of Cambodia. The situation is still fluid and we are watching the situation. Our position on Cambodia has already been stated in the House.

So far as the question of taking up the issue before the Human Rights Commission or any other forum or giving any assistance is concerned, it does not arise because we do not wish to interfere in the internal affairs of Cambodia.

AN HON. MEMBER: What about the mass killings there? (*Interruptions*).

SHRI PILOO MODY: Government does not interfere with the mass killing even in Bengal. Why should it interfere in mass killings elsewhere? (*Interruptions*).

SHRI S. M. BANERJEE: He has no human feeling.

SHRI VASUDEVAN NAIR (Peermade): Hundreds of dead bodies are floating on the Mekong River. (*Interruptions*).

SHRI DINESH SINGH: Some hon. Members have drawn attention to the reported mass killings in Cambodia. That is, if may say so, a separate issue and it was not put by the hon. Member.

SHRI BHOGENDRA JHA (Jainagar): That was the last question he put. (*Interruptions*).

SHRI DINESH SINGH: Then hon. Members should wait in patience till I give the full reply. There is nothing to get excited about.

I quite appreciate their concern. We are also concerned in the matter. What I was saying that we would not send any assistance, arms and others because we would not wish to interfere in their internal affairs. Regarding the question of mass killings, it is a matter of very great shock and shame that such things should take place. I am sure that the conscience of mankind in all countries would be deeply disturbed by such news emanating from Cambodia. I should like to take this occasion to express our very deep distress and sorrow that such things should happen.

SHRI PILOO MODY: What about loss of life in Bengal?

12.56 hrs.

ESTIMATES COMMITTEE

HUNDRED AND TWENTYTHIRD REPORT

SHRI M. THIRUMALA RAO (Kakinada): I beg to present the Hundred and Twentythird Report of the Estimates Committee on the Ministry of Labour, Employment and Rehabilitation (Department of Labour and Employment)—Employees' State Insurance Corporation.

SHRI J. AHMAD (Dhubri): Sir, I have received a telegram..

MR. SPEAKER: I have not received any notice from him. So, I cannot allow him.

SHRI SURENDRANATH DWIVEDI (Kendrapara): He has already sent a note to you.

MR. SPEAKER: I have not received it.

SHRI J. AHMAD: If it was not given to you by the Secretariat, I am not responsible for it. Sir, I would request you to permit me...

MR. SPEAKER: I have said that I have not received it.

SHRI SURENDRANATH DWIVEDY: He has received a telegram. He has sent a note to you about the telegram which he has received about the minority community. I know it for